

Sl.No.	Crime Head	2014
4.	Manual Scavengers and Construction of Dry Latrines (P) Act, 1993	0
5.	Other SLL Crime against SCs	152
TOTAL (CRIMES AGAINST SCs)		47064

Discontent in Rayalaseema region over failure to honour the commitments under AP Reorganisation Act

1340. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to reports of simmering discontent in backward Rayalaseema region over the failure to honour the commitments made under the AP Reorganisation Act; and

(b) if so, what steps Government plans to undertake to address the concerns of the region?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) The provisions of the A.P. Reorganisation Act, pertaining to Government of India are implemented as per the timelines and resources available with Government of India. Government of India monitors the implementation on a regular basis in consultation with the two States.

Restricting the supply of drugs from across the border in Punjab

†1341. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that the youth of Punjab are in the grip of drugs;

(b) if so, the details of steps taken by the Ministry to restrict the supply of drugs from across the border;

(c) whether some officials of Punjab police are also suspected of being involved in this drug trafficking; and

(d) if so, the details of action taken against them so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) Yes, Sir. Drug addiction is affecting the youth in Punjab. The Ministry of Social Justice and Empowerment has conducted a rapid survey for

† Original notice of the question was received in Hindi.